

## **Declaration of Assets and Liabilities**

Year 2022-23

N	`1,	ABHINIT KUMAR	son/ <del>daughter/wife</del> of	LATE ARUN KUMAR	
भी राजीव	Daged	37	years, belonging to	BIHAR VIDHAN SABHA, SECRETARIAT	
341 72161	service	and presently working	ng as	REPORTER	
And The state of t		rein below the detai and dependants*: as		le, movable, bank balance, etc.) of myself, r	ny

## A. <u>Details of movable assets</u>

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) RAJNI KUMARI	Dependant-1 KANAK KUMARI	Dependant-2 Name	Dependant-3 Name
(i)	Cash	10,000/-	20,000			
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 60,000/- Saving Account	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	HONDA SCOOTER BR01EL3688	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	Gold- 20 gm (1,01,000/-) Approx	Gold-150gm Silver-500gm Value-7,05,000 (Approx)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) RAJNI KUMARI	Dependant-1 KANAK KUMARI	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on .31-01-2023.
(a)	(i) Loans from Banks	Personal Loan- 7,00,000/-	6,18,526/-
	(ii) Loans from financial institutions		the first of the foundation and the first of
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	i) Income Tax including surcharge [Also Indicate the assessment year upto	-NIL-	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

## **Personal Detail** GPF/CPF/PRAN No. 110103782335 Gender (M/F)M Date of Birth (DD/MM/YYYY) 0 5 5 9 8 Class/Group В (A/B/C)Cadre BIHAR VIDHAN SABHA, SECRETARIAT SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District **BEGUSARAI** I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Abhinit Kumar 57-02-2023
Name of Employee: ABHINIT KUMAR

Place: PATNA
Date 07-02-2023

Designation: REPORTER
Department: BIHAR VIDHAN SABHA,

SERVICE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.